

## NOTICE

Please take notice that Cr.Appl.(DB)/63/2019 alongwith Cr.Appl.(DB)/1223/2018 shall be taken up under the heading “For Judgement” on 16.08.2021 before Hon’ble Division Bench No.3 comprising Hon'ble Mr. Justice S.Chandrashekhar and Hon'ble Mr. Justice Ratnaker Bhengra in Court No.5 through V.C.

By Order,

Sd/-

Dated the 14<sup>th</sup> August , 2021  
High Court of Jharkhand, Ranchi

(Sanjeev Kumar Das)  
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Monday The 16<sup>th</sup> August 2021

COURT NO. 5 (THROUGH VC)

DIVISION BENCH (BENCH ID-24834)

AT 10:30 AM

HON'BLE MR. JUSTICE S.CHANDRASHEKHAR

HON'BLE MR. JUSTICE RATNAKER BHENGRA

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**Judgement**

1	Cr.A(DB)/63/2019	SHEIKH HESAMUDDIN ALIAS KABIR <b>vs</b> STATE OF JHARKHAND	SAMEER SAURABH VISHAL KUMAR	VINAY KUMAR TIWARY
	CODE OF CRIMINAL PROCEDURE, 1973			
<b>wt2</b>	Cr.A(DB)/1223/2018	PANKAJ DUBEY ALIAS SANTOSH SINGH <b>vs</b> THE STATE OF JHARKHAND	AMIT KUMAR BIPIN MEHTA ANUJ KUMAR TRIVEDI	SANJAY KUMAR SRIVASTAVA
	ARMS ACT,1959			
	IA NO, 9741/2019 (For Bail)			